GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 3023 TO BE ANSWERED ON 26.03.2025

EFFORTS TO MAKE A 'VIKSIT BHARAT' BY 2047

3023 SMT. SANGEETA YADAV:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the efforts made by the Ministry to realize the goal to make India a developed Nation by 2047;
- (b) whether the Ministry has formulated any roadmap or action plan to realize the goal of 'Viksit Bharat' by 2047 through comprehensive initiatives aimed at fostering inclusive growth by ensuring development of tribals, nomadic and indigenous groups;
- (c) if so, the details thereof, if not, the reasons therefor;
- (d) whether the Ministry is actively collaborating with other Ministries/NITI AAYOG towards achieving the goal of 'Viksit Bharat' by 2047; and
- (e) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (e): Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country which are contributing towards the goal of 'Viksit Bharat' by 2047. Ministry of Tribal Affairs has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with total outlay of Rs. 24,104 crores and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with total outlay of Rs.79,156 crores. The objectives of PM JANMAN are being met through 11 interventions implemented by 9-line Ministries. DA JGUA aims at Saturation through convergence and outreach and comprises of 25 interventions implemented by 17 line Ministries. Ministry has and is actively coordinating with line Ministries / NITI Aayog for implementation of these abhiyans.

Ministry of Tribal Affairs provides financial assistance to the State Governments on the basis of their proposals under Grants under Proviso to Article 275(1) of the Constitution. Funding under this provision is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State. The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). Prior to 2019, 288 EMRS schools were initially funded under Grants under

Article 275(1) of the Constitution. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

Ministry of Tribal Affairs also implements scholarship schemes for ST students namely Pre-Matric Scholarships to ST students; Post Matric Scholarship to ST students; National Overseas Scholarships for ST Candidates; and National Fellowship & Scholarship for Higher Education of ST students.

Further, Ministry of Tribal Affairs through its two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities including entrepreneurship among the tribal communities.

Ministry of Tribal Affairs extends financial support to Tribal Research Institute(s) that are under administrative control of State/UT Governments under Centrally Sponsored Scheme of "Support to Tribal Research Institute (TRI)" to strengthen infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and for promoting tourism.

Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds NGOs for running projects in the fields of education and health etc.

Further, as per the Government of India (Allocation of Business) Rules, 1961, the subject matter of nomadic tribes is allocated to Ministry of Social Justice and Empowerment. Ministry of Social Justice and Empowerment through Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities (DWBDNC) is implementing a Scheme for Economic Empowerment of DNTs (SEED) for development and welfare of DNTs. Besides, eligible DNTs students are eligible for benefits under its scholarship schemes viz. Pre-Matric Scholarships for OBC, EBC and DNT Students; Post-Matric Scholarships for OBC, EBC and DNT Students; Top Class School Education for OBC, EBC and DNT Students.
